

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulestan Bldg,
Fort, Bombay-1.

C.P. No. 22/95 IN

Original Application No. 710/94

Dt.

~~Shri~~/Smt. S. G. Karimal

.. Applicant.

V/S

Union of India & Ors.

.. Respondents.

GRAM : Hon'ble Shri B. S. Hegde, M(J)
Hon'ble Shri P. P. Srivastava, M(A)

Tribunal's Order:

Dt. 6.3.95

Shri D. V. Gangal, counsel for the applicant.

Applicant has filed C.P. 22/95.

Issue notice to the respondents to file reply to C.P. 22/95.

List the case on 5.6.95 for orders on C.P. 22/95



Certified True Copy
Date

Section Officer
Central Admin. Tribunal
Bombay Bench.

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~~Section Officer
Central Admin. Tribunal,
Bombay Bench.
Date
Certified True Copy~~

58/51

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- 9S25

The Registrar,
Central Administrative Tribunal,
Bombay Bench, Gulestan Bldg. No.6,
3rd/4th floor, Prescott Road;
Fort, Bombay - 400 001.

1. Shri S.G.Karjmal,
R/o Warkhindgaon x Khatkhatgaon
x Raxa x Aptan x Rakhia x Rakhia x Raxgaon
x Rakhia x Rakhia x P.W.I.(Construction)
Central Railway, Panvel, Dist.Raigad.
Panvel.

nt, Counsel
ts. *Murphy*
CA 2/11
colby, B. 1/5

S.G.Karimal

... Applicants.

V/\$

Central Railway.

... Respondents.

I am directed to forward the accompanying copy of Judgment/
dated 24-10-84 issued by this Tribunal the above matter.

faithfully,
2/28/94

For Registrar.

Encl: One Judgment/~~Order~~ Copy.

Despatched on: 31.12.94 28/10/97

Researcher